

# **HON'BLE JUDGES LIBRARY, HIGH COURT OF CHHATTISGARH, BILASPUR**

## **INTRODUCTION**

The Hon'ble Judges Library, High Court of Chhattisgarh came into existence in the year of 2000 with the formation of High Court of Chhattisgarh. The High Court Judges Library acts as a legal resource center for assisting the Courts. The Judges Library is a centralized air-conditioned big hall. It is managed by a team of skilled staff to fulfill the information needed by the Hon'ble Judges and Officers of the Court by offering a wide range of services through legal resources and subscribed on-line legal Journals. The Library remains open from 10.00 a.m. to 5.00 p.m. on all working days of the Court and Registry. The Judges Library Contains significant legal literature with approximate collection of about 70000 documents including Legal Books, Dictionaries, Encyclopedia, Law Commission Reports, Gazette, Government Publications, Digest of Journals, Central and State Acts/Rules and Bound Volumes of Legal Journals. It subscribes about 62 Indian and foreign legal journals. The Library has strength of ten staff including a Librarian, six Assistant Librarian and three supporting staff. The users of the Library are Hon'ble Judges, Officers of Registry, trainees of different Law Universities and Legal Assistants attached to the Hon'ble Judges and Advocates practicing in High Court.

The Judges Library is a grid of Libraries. In addition to Central Library, it also maintains all Court Room Libraries and Residential Libraries at the residence offices of all the sitting Judges.

The Judges Library works under the guidance of the Library Committee. The Library Committee, consists of two Hon'ble Judges. It has been constituted by the Hon'ble Chief Justice for supervision & consideration of the matters viz. selection & purchase of new books, journals, payment of bills and all other matters related to the Library including Libraries of subordinate Judiciary.

## **RESOURCES AVAILABLE IN LIBRARY**

At present collection of Judges Library are as under:-

1. 60,000 commentaries/Acts/Manual/Reports/Digests/and bound volumes of Journals.
2. Gazette of India from the year 2001
3. Gazette of Chhattisgarh from the year 2001
4. 62 Indian Journals
5. 13 Foreign Journals
6. 6 daily newspapers
7. 13 sets Supreme Court Case Finder on CD ROM
8. 13 User ID of AIR Web World.
9. 13 User ID of Manupatra Online

## **LIST OF FOREIGN JOURNALS AVAILABLE IN JUDGES LIBRARY**

1. All England Law Reports
2. Harward Law Reports
3. Lloyd's Law Reports
4. American Jurisprudence 2d
5. US Supreme Court Reports 2d
6. Australian Law Reports
7. Tax Cases
8. Criminal Appeals Reports
9. The Digest
10. Halsbury's Law of England
11. Halsbury Statutes
12. Words & Phrases Permanent Ed.
13. Reports of the Patent Design & Trade Marks Cases
14. Corpus Juris Secundum

## **LIST OF FOREIGN ENCYCLOPEDIA AVAILABLE IN JUDGES LIBRARY**

1. Encyclopedia of Britannica
2. Encyclopedia of Americana
3. The World Book Encyclopedia
4. Encyclopedia of Religion & Ethics
5. The New Book of Knowledge Encyclopedia.

## **FOREIGN GENERAL BOOKS AVAILABLE IN JUDGES LIBRARY**

1. The World Classic
2. My Stories of Mind Space & Time
3. Crimes & Punishment
4. Philosophy of Law
5. The Great Books
6. Sacred Books of the East
7. The Law of Super Hero
8. Sovereignty's Promise
9. Rose Heilbron
10. The Common Law
11. In Chambers
12. History of the Middle Temple
13. Clarence Darrow for the Defence
14. The Footpaths
15. The Nine
16. Courtroom
17. The Majesty of the Law
18. Oliver Wendell Holmes, Jr.
19. Lazy B
20. Out of Order

For the current awareness, the Library provides reference service in the form of Press Clippings pertaining to High Court and Supreme Court from National and State Newspapers. Selective Dissemination of information on legal subject is provided to Hon'ble Courts from time to time as and when so desired.

## **LIBRARY SECTION**

The Judges Library is divided in four sections for smooth work & providing fast service as like:-

1. Circulation (Issue Return) Section
2. Periodical Section/News Paper & Magazine Section
3. Acquisition Section
4. Amendment Section
5. Binding Section

## **LIBRARY AND INFORMATION SERVICES**

High Court Judges Library provides the following services as desired by Hon'ble Bench and Judges as well as officers of the Court:-

1. Circulation of legal Books /journals
2. Current Awareness service
3. Internet based information service
4. Legal Reference service
5. Citation Reference Service.
6. Documentation service/Reprography service

## **LIBRARY AUTOMATION & IT RESOURCES**

Earlier, the Software "E-Granthalya was used for Library Automation but now this Library has adopted the KOHA software as per guideline of Hon'ble Supreme Court of India for Library automation. The Library also provided CD/online databases of Legal Journals viz. AIR Web World, SCC Online and Manupatara Online to search case laws. The Judges Library is committed to ameliorate to cater the optimum sources to the users.